

Bench No. I

NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA

17

C.P. (CAA) No. 216/KB/2016

Present: Hon'ble Member (J) Shri Vijai Pratap Singh

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 26th July, 2017, 10.30 A.M

Name of the Company	IFGL Exports		
Under Section	230-232		
Sl. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)	Appearing on behalf of	Signature with date

1.	Manju Bhatteria ADVOCATE	IFGL Exports Hd	17 26.07.2017
2.	A P Agarwals ADVOCATE		
3.	TAPAS Kr. DAS Advocate	RD(CEA) MCA	17 26/7/2017

ORDER

Ld. Counsels for the petitioners and Shri Tapas Kr. Das, Asstt. Director from the Office of the Regional Director, Eastern Region representing the Central Government are present.

Heard. Reserved for order.

Sd.
(Vijai Pratap Singh)
Member (J)

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